

[Print](#)**Defective Case Register from 2026-07-08 to 2026-07-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/20069/2026	SUBHAM AGRAWAL	2026-07-08	Receipt showing copy on Vig. copy to be served.
2	D-BLAPL/20255/2026	SUSHANTA HARICHANDAN	2026-07-08	1. Date of Disposal in Reference certificate not correct. 2. Name of Pet. in CT not tally with signature.
3	D-WP(C)/30239/2026	SANJIB KUMAR BHANJADEO	2026-07-08	Page 22 28 29 31 and 32 not legible.
4	D-WP(C)/30082/2026	SUBRAT KUMAR DAS	2026-07-08	Page 13 not available.
5	D-WP(C)/30554/2026	LALITENDU MISHRA	2026-07-08	1. page no.9 not filed.
6	D-WP(C)/30210/2026	GOUTAM KUMAR ACHARYA	2026-07-08	1. Paragraph no. not correctly furnished in the petition.2. Date of representation under Annexure-4 does not tally with Index and para-35 of the petition.
7	D-CONTC/28109/2026	ADV.	2026-07-08	Para no not furnished in declaration.
8	D-BLAPL/20125/2026	MANGU NANDY	2026-07-08	Charge sheet 1st page (pg.-28) not filed.
9	D-CONTC/27796/2026	SANTOSH KUMAR DWIVEDY	2026-07-08	1. Date of disposed of at the top of the cause title not filed. 2. CONTC Petition not properly page marked in Index.
10	D-BLAPL/20130/2026	BIKRAM CHANDRA GHADAI	2026-07-08	1.Wrongly mentioned ABLAPL instead of BLAPL in Index and affidavit page.Subject code also wrongly mentioned. 2.Lower Court case nomenclature wrongly mentioned as Spl. Case instead of Spl. Case(NDPS)in petition
11	D-BLAPL/20109/2026	SANJUKTA MUNDA	2026-07-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Lower Court Judgement date not mentioned in para-7 and prayer of the petition. 2.Deponent name mentioned in affidavit not matched with signature and para-4 of affidavit not proper.
12	D-BLAPL/20126/2026	OM PRAKASH SARAN	2026-07-08	14-NOT PROPERLY INDEXED. .Prayer of the petition not incorrectly mentioned. 2.Declaration of affidavit not properly mentioned.
13	D-WP(C)/30262/2026	MAHENDRA KUMAR SAHOO	2026-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
14	D-BLAPL/20111/2026	RAMAKANTA MISHRA	2026-07-08	1.Three names of Advocate mentioned in V.nama.But, only Two Advocates signed. 2.Hologram of Rs.50/- not affixed in V.nama.

15	D-BLAPL/20115/2026	SOUBHAGYA SWAIN	2026-07-08	Free copy of Rejection order not filled. Incomplete Xerox copy filed.
16	D-ABLAPL/20167/2026	APURBA DAS	2026-07-08	put up SR after clear FIR to be filed.
17	D-WP(C)/30273/2026	MAHENDRA KUMAR SAHOO	2026-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.
18	D-CRLMP/20393/2026	JEETENDRA KUMAR SAMANTARAY	2026-07-08	1. Page nos.23 45 and 46 not neat and legible.
19	D-BLAPL/20436/2026	BHABANI SHANKAR DASPARIDA	2026-07-08	1. No. of O.R.Case under Annexure-1 does not tally with Synopsis ,Date chart and petition
20	D-CMP/30264/2026	SANTOSH KUMAR MAHANTY	2026-07-08	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
21	D-WP(C)/30266/2026	MAHENDRA KUMAR SAHOO	2026-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 and 20 not neat.
22	D-WP(C)/30367/2026	RAJA KISHORE SAHOO	2026-07-08	Petition not correctly addressed to Honorable Court 4-AFFIDAVIT/VERIFICATION NOT PROPER.
23	D-BLAPL/20446/2026	AMITAV TRIPATHY	2026-07-08	1. Signature of the deponent does not tally with affidavit.2. Copy of Annexure-1 disclosing the name of Informant/victim be kept in cover.
24	D-CMP/30276/2026	ASHOK KUMAR SARANGI	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
25	D-WP(C)/30100/2026	JAYASHREE BISWAL	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-WP(C)/30418/2026	SURESH KUMAR JENA	2026-07-08	1. page no. not properly furnished in index. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
27	D-CRLMC/20574/2026	DIPTI RANJAN BHOKTA	2026-07-08	1. Date of impugned order under Annexure-2 does not tally with Synopsis,date chart and petition.
28	D-EXP/29342/2026	ADV.	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs-10/- to be paid C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
29	D-EXP/28711/2026	ADV.	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs 10/- to be paid. 2.C. copy of impugned order not filed Put up for SR after

				filing of c. copy of impugned order
30	D-EXP/28722/2026	ADV.	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs-10/- to be paid C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
31	D-BLAPL/20175/2026	HARAPRASAD PANDA	2026-07-08	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
32	D-EXP/28728/2026	ADV.	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs-10/- to be paid C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
33	D-BLAPL/20361/2026	BHARAT BHUSAN ROUTRAY	2026-07-08	i) Page no. 10 not properly scanning
34	D-EXP/29383/2026	SIDHESWAR MALLIK	2026-07-08	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
35	D-WP(C)/30105/2026	JAYSHREE BISWAL	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-EXP/29582/2026	ADV.	2026-07-08	1. Court Fee Rs-10/- to be paid C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
37	D-WP(C)/30221/2026	ANUPAM DASH	2026-07-08	Annexure-3 page nos 54 83 not neat.
38	D-BLAPL/20391/2026	SK JONED FAIZ	2026-07-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) As per standing order unredacted copy of annexure 1 and 3 be kept in sealed cover and redacted copy of the same be filed. ii) Name and address of the victim and informant be redacted from page 10 11 12 13 24 and 25. iii) C. Copy of rejection order not filed. iv) For further orders after removal of defect.
39	D-CRLMC/19291/2026	AJAYA NAYAK	2026-07-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in cover. Page nos 35 36 46 99 and 199 not corrected
40	D-CONTC/29498/2026	ADV.	2026-07-08	i) Reference certificate not furnished. ii) date of order and wp(c) not mentioned in prayer of the

				petition.iii) Annexure-2 not mentioned in page no. 12.
41	D-CONTC/22436/2026	ADV.	2026-07-08	District name of the contemnor not furnished.
42	D-RVWPET/29210/2026	PRAKASH KUMAR MOHANTY	2026-07-08	1. Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/. Rs-2/- paid. Rs-0.25/- to be paid. 2.C. copy of impugned order filed without cause title 3. Put up for SR after filing of cause title in c. copy of impugned order and removal of defects
43	D-WP(C)/30072/2026	SUPRITI KAR	2026-07-08	1.Put up for S.R.after filing of Annexure-3.
44	D-MACA/29211/2026	RIMJHIMBALA PATI	2026-07-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
45	D-BLAPL/20433/2026	DIGAMBARA MISHRA	2026-07-08	Pending the case mentioned in cause title and para-1 of the petition not tally with rejection order
46	D-MACA/29196/2026	AKSHAYA KUMAR SAHOO	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED further SR after filling of c copy
47	D-MACA/29116/2026	SUBHASIS MOHAPATRA	2026-07-08	1. Period of Delay 78 days 2. Court Fee Rs 19704/payable not paid
48	D-MACA/29173/2026	NETAJI SABYASACHI GHOSE	2026-07-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Court Fee Rs. 3261/ payable paid 12/ , rest amount to be paid
49	D-EXP/29338/2026	PURNA CHANDRA JENA	2026-07-08	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
50	D-RSA/29074/2026	MAHESWAR MOHANTY	2026-07-08	1. Period of Delay 14 days.I.A for condonation of delay not Filed. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid.Decree (b) Appellate Court Judgement Rs 02/- Not Paid. 3. The discrepancy in the name of A-4 and A-6 as per vakalat. be reconciled.
51	D-WP(C)/28926/2026	ACHYUTANANDA PATTANAIK	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Not properly page marked.
52	D-WP(C)/29809/2026	SAMIR KUMAR MISHRA	2026-07-08	Page no. 165 not neat
53	D-CRLMA/4499/2026	ADV.	2026-07-08	Put up for SR after filing of c. copy of dismissal order.
54	D-CRLMC/19445/2026	SURYA NARAYAN MISHRA	2026-07-08	1. Mobile number and name of Informant/Victim to be redacted in page nos.9 10 and 11.
55	D-CRLMA/17007/2026	SATYABRATA DASH	2026-07-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Redacted the victim mobile no. in page no.24.

56	D-CRLMC/19835/2026	SURYA NARAYAN MISHRA	2026-07-08	1. Copy of Charge sheet disclosing the name of Informant/Victim be kept.
57	D-ABLAPL/20093/2026	JYOTIRMAYA SAHOO	2026-07-08	Page No.-9 not legible.
58	D-BLAPL/19275/2026	BHABANI SHANKAR DASPARIDA	2026-07-08	Honble Court not tally with cause title and Rejection order
59	D-ABLAPL/20097/2026	JYOTIRMAYA SAHOO	2026-07-08	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Annexure-1 not properly paginated.
60	D-BLAPL/20339/2026	MANOJ BIHARI DAS	2026-07-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / informant and Family member from the petition. 2. Name of the victim / Informant and Family member need not be disclosed in connection with Annex-1 2 and kept in closed cover. 3. Redacted copy of Annex-1 and 2 to be filed
61	D-CRLMC/20387/2026	DHIREN CHAUDHURY	2026-07-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures -1 2 and 5 be kept in cover.
62	D-ABLAPL/20095/2026	ASISH MISHRA	2026-07-08	1.Paragraphs not properly mentioned in petition as well as declaration of affidavit. 2.Petitioner No.2 not authorized to swear affidavit. 3.Prayer not mentioned at page-6.
63	D-ABLAPL/20295/2026	BIPLABA P.B. BAHALI	2026-07-08	1. Reference certificate not correct as per FIR details. 2. Name, Address, Mob. No., name of School etc. of Informant or Victim appearing in Para3 of petition, Page 9 to 12, 14 to 16 and 18 be redacted. Resubmit for SR after compliance
64	D-WP(C)/26183/2026	SWAGAT KUMAR SAHU	2026-07-08	1. Annexures numbers not correctly furnished in the petition. 2. Page no.13 not legible.
65	D-WP(C)/28859/2026	MANAS KUMAR CHAND	2026-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 and 10 not neat.
66	D-WP(C)/26190/2026	SWAGAT KUMAR SAHU	2026-07-08	1. Annexures numbers not correctly furnished in Prayer of the petition.
67	D-WP(C)/28854/2026	MANASI MOHAPATRA	2026-07-08	Synopsis and date chart not mentioned in the index.
68	D-WP(C)/28901/2026	NETRANANDA BISWAL	2026-07-08	Copy of Demarcation vide annex-2 not tally with Index.
69	D-ABLAPL/20374/2026	ABHILASH MISHRA	2026-07-08	1. Paragraph declaration incomplete in Affidavit and IA affidavit.

70	D-CRLA/17215/2026	ANIRUDHA DAS	2026-07-08	Rs 50/- not in V.nama.
71	D-CMP/30109/2026	AMIT PRASAD BOSE	2026-07-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED The discrepancy in the name of O.P No-29 as per Trial Court be reconciled
72	D-ABLAPL/20416/2026	ARUPANANDA GOSWAMY	2026-07-08	i) Paragraph no. mentioned in declaration of the affidavit not correct.ii) Signature of the deponent not furnished in affidavit.
73	D-WP(C)/28873/2026	TAPAN KUMAR BISWAL	2026-07-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-BLAPL/19234/2026	SUJAY SHANKER SINGHDEO	2026-07-08	1. Dist. of petitioner in C.T. not tally with rej.order.2. D.C.fee Rs.50/- to be paid on v.nama.3. Signature of the executants not tally with C.T. and rej. order.4. petitioner age not given.
75	D-WP(C)/28888/2026	PADMANAV CHOUDHURY	2026-07-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page no-21 not neat.Name of the Adv not mentioned capital letter in the v.nama
76	D-WP(C)/30499/2026	KUNAL KUMAR SWAIN	2026-07-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Annexure-2 not properly page marked in Index and file. 2.Signature of the petitioner no.5 in V.nama does not tally with cause title.
77	D-BLAPL/20419/2026	SUSIL KUMAR PATTNAIK	2026-07-08	I) page no. 11 and 13 to 17 not legible. For further S. R. after filing of legible copy.
78	D-BLAPL/19912/2026	SUBODH KUMAR MOHANTY	2026-07-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Redacted copy of FIR be filed
79	D-ABLAPL/20367/2026	ALOK KUMAR MOHAPATRA	2026-07-08	1. Para 14 missing.
80	D-BLAPL/19913/2026	SUSHANTA HARICHANDAN	2026-07-08	Page No.-13 not legible.
81	D-BLAPL/19945/2026	RAKESH BEHERA	2026-07-08	14-NOT PROPERLY INDEXED. Subject code incorrectly furnished in Index page.
82	D-BLAPL/19955/2026	BISWAJIT RANJAN TRIPATHY	2026-07-08	Page No.-7 not legible.

83	D-ABLAPL/20368/2026	SAILABALA JENA	2026-07-08	1. Name, Address, Mob. No. etc. of Informant, Victim or relation appearing in Synopsis, CT, Para 1 12 Page 15 and 18 be redacted. 2. Pet. No.4 not properly represented in CT. 3. CT No. in CT, Prayer and Para1 not tally. Resubmit for SR after compliance
84	D-WP(C)/29729/2026	SUBHADUTTA ROUTRAY	2026-07-08	Annexure-7 not neat.
85	D-BLAPL/19926/2026	RAJENDRA NARAYAN ROUT	2026-07-08	Non-redacted copy of FIR be kept in closed envelop and tagged with the file.
86	D-WP(C)/29733/2026	SUBHADUTTA ROUTRAY	2026-07-08	Annexure-7 not neat
87	D-WP(C)/29735/2026	SUBHADUTTA ROUTRAY	2026-07-08	Annexure-7 not neat
88	D-WP(C)/29730/2026	SUBHADUTTA ROUTRAY	2026-07-08	Annexure-7 not neat
89	D-WP(C)/29731/2026	SUBHADUTTA ROUTRAY	2026-07-08	Annexure-7 not neat
90	D-WP(C)/29734/2026	SUBHADUTTA ROUTRAY	2026-07-08	Annexure-7 not neat
91	D-WP(C)/29909/2026	JAJATI KESHARI KHUNTIA	2026-07-08	Date of Copy of order vide annex-4 not tally with index
92	D-WP(C)/29999/2026	KAJAL SAHOO	2026-07-08	1. Details Address of the opp. parties not furnished in cause title.
93	D-WP(C)/29728/2026	SUBHADUTTA ROUTRAY	2026-07-08	Annexure-7 not neat
94	D-RSA/27620/2026	SOURAV SUMAN BHUYAN	2026-07-08	1.Valuation and C.Fee Payable be corrected.2.Pages No-70 to 90 not available
				31-As per standing order the details of victim/informant shall not be mentioned in the petition.
95	D-WP(C)/20074/2026	AJAYA KUMAR JENA	2026-07-08	.Name of the Informant-cum-Victim mentioned in para-2 of the petition be redacted. 2.Name and details of Victim/father/mother mentioned in Annexure-1,2 need not be disclose and kept in closed envelop. 3.Redacted copy of the same be filed
96	D-CRLA/20120/2026	ADITI HOTA	2026-07-08	1. Name of Vitim/Relatives to be redacted from Pages-10 11 12 and 13 in Annex-1 and page no-1 in Cause title.
97	D-WP(C)/29389/2026	BINOD KUMAR HATI	2026-07-08	Page 20 and 24 not legible
98	D-WP(C)/30112/2026	JATINDRA KUMAR MOHAPATRA	2026-07-08	1. Synopsis not page marked
99	D-BLAPL/20248/2026	SANJIT MISHRA	2026-07-08	1. Name of Pet. in CT and V.nama not tally with signature.
100	D-ABLAPL/19911/2026	SUSAMPAD HOTA	2026-07-08	17-REFERENCE CERTIFICATE NOT FURNISHED.

				Occupation of Deponent mismatch in affidavit and declaration.
101	D-WP(C)/30031/2026	SUPRIT KAR	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-WP(C)/30117/2026	JATINDRA KUMAR MOHAPATRA	2026-07-08	1. Synopsis not page marked
103	D-WP(C)/30122/2026	JATINDRA KUMAR MOHAPATRA	2026-07-08	1. Synopsis not page marked.
104	D-WP(C)/30395/2026	SRIKANTA KU. NATH	2026-07-08	1. Prayer incomplete. Resubmit for SR after compliance.
105	D-RSA/27954/2026	SOURAV SUMAN BHUYAN	2026-07-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put up for further S.R after filing C.Copy for computing the period of limitation.
106	D-RSA/27631/2026	SOURAV SUMAN BHUYAN	2026-07-08	Pages No-70 to 90 repeated be replaced.
107	D-CRLMP/4038/2026	RANJIT MOHANTY	2026-07-08	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the victim / Informant Redacting from the Annexures.1 2 Affidavit, V.nama and Acknowledgement slip. 2. Name of the victim / Informant and Relatives need not be disclosed in connection with Annex-1 2 Original Affidavit, Original V.nama kept in closed cover. 3. Redacted copy of Annexures, Affidavit and V.nama to be filed.
108	D-WP(C)/26189/2026	SWAGAT KUMAR SAHU	2026-07-08	1.Annexures numbers not correctly furnished in the prayer of the petition.
109	D-BLAPL/20253/2026	LAMBODOR ACHARI	2026-07-08	1. Para 4 appearing twice. 2. Ann.2 not mentioned in Petition
110	D-WP(C)/30525/2026	KUNAL KUMAR SWAIN	2026-07-08	1. Ann. No. marked in Para 12 not correct. 2. Paragraph declaration not correct.
111	D-ABLAPL/15468/2026	ASIT KUMAR JENA	2026-07-08	1. Ann.1 not marked and not attested
112	D-WP(C)/29727/2026	SUBHADUTTA ROUTRAY	2026-07-08	Annexure-7 not neat.
113	D-BLAPL/20238/2026	SOUMYA SEKHAR PARIDA	2026-07-08	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. 2. Name and other details of Informant or victim and relation appearing if any in entire petition

				including Annexures be redacted. Resubmit for SR after removal of defects.
114	D-WP(C)/28929/2026	SHIBANI SHANKAR PRADHAN	2026-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 25 and 26 not neat and legible.
115	D-WP(C)/28162/2026	Sandeep Raj Panda	2026-07-08	Nomenclature not correctly furnished in both Affidavit.
116	D-CRLMC/17637/2026	GOPAL KRUSHNA MOHANTY	2026-07-08	1. Name of the Informant, Fathers name of victim, Address and phone numbers Redacting from the page nos. 12 13 14 16 17 18 21 and 23.
117	D-CONTC/26383/2026	ADV.	2026-07-08	1. Name of the opp. party not correctly furnished in Date chart.
118	D-CONTC/26393/2026	SATYA RANJAN PATI	2026-07-08	Not properly Indexed.
119	D-CONTC/26389/2026	ADV.	2026-07-08	1. Vernacular certificate not furnished.
120	D-WP(C)/30507/2026	KUNAL KUMAR SWAIN	2026-07-08	Page 21 not legible
121	D-CONTC/28208/2026	ADV.	2026-07-08	Page nos.41 to 46 not legible.
122	D-BLAPL/20252/2026	SANJIT MISHRA	2026-07-08	1. Ann.2 not marked.
123	D-WP(C)/28858/2026	RUPESH KUMAR KANUNGO	2026-07-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Rejection order vide annex-1 not tally with Index.Serial number affidavit of the I.A not correctly mentioned and also serial no 10.Paragraph of the affidavit in the I.A not correctly mentioned.
124	D-ABLAPL/20309/2026	SALAUDDIN KHAN	2026-07-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Unredacted copy of annexure -1 be kept in sealed cover .ii) D- ABLAPL no .not mentioned on the sealed cover.iii) For further S.R. iv).Name Of The Filing Advocate Not In Capital Letters In The Petition
125	D-ABLAPL/20310/2026	AMLAN PANIGRAHI	2026-07-08	i) Paragraph sl. no. not correct in declaration of affidavit.Annexure-1 not legible. iii) For further S.R. after removal of defect.
126	D-ABLAPL/20311/2026	BYOMAKESH TRIPATHY	2026-07-08	i) Paragraph sl. no. not correct in declaration of the affidavit.ii) Name and signature of the deponent in affidavit not tally each other.iii) Name of the girl mentioned in para-1 of the petition be redacted. For further S.R.
127	D-BLAPL/20174/2026	KAILASH KUMAR MUKHI	2026-07-08	i) Paragraph no. not correctly mentioned in declaration of the affidavit
128	D-CONTC/25217/2026	SWAPNIL ROY	2026-07-08	i) Age of the deponent in affidavit not tally with cause title and affidavit of I.A. .ii) Provision of law not furnished in I.A. no. 424/2026.

129	D-CONTC/29783/2026	ADV	2026-07-08	i) Date of order and CRLMP no. 84/2026 not mentioned in prayer of the petition.
130	D-CRLMC/17802/2026	HEMANTA KUMAR MOHANTA	2026-07-08	1. Name of the victim/ Informant and phone number Redacting from page no.12 and 19.
131	D-CRLA/19510/2026	BHARAT BHUSAN ROUTRAY	2026-07-08	1Date of order not correctly furnished in Index, name of informant and other to deacted seal cover
132	D-WP(C)/29244/2026	DIGAMBARA MISHRA	2026-07-08	14-NOT PROPERLY INDEXED. Index not properly page marked.
133	D-CONTC/25212/2026	SWAPNIL ROY	2026-07-08	i) Provision of law in I.A. no.427/2026 not furnished.
134	D-WP(C)/29989/2026	SUBHENDU KUMAR DAS	2026-07-08	1. Age of the petitioner not furnished in cause title. 2. Page nos. 46 to 48 not legible.
135	D-WP(C)/29248/2026	DIGAMBARA MISHRA	2026-07-08	14-NOT PROPERLY INDEXED. Page marking not correct in index.Name of petitioner no.3 not tally with Vnama
136	D-RSA/27608/2026	SOURAV SUMAN BHUYAN	2026-07-08	C.fee Payable be corrected.
137	D-WP(C)/29756/2026	SATYANARAYAN MISHRA	2026-07-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petitioner no.4 not executed Vnama
138	D-WP(C)/29725/2026	SUBHADUTTA ROUTRAY	2026-07-08	Page no.15 and annexur-7 not neat.
139	D-BLAPL/20173/2026	BIRAJA PRASANNA DAS	2026-07-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Unredacted copy of annexure-1 be kept in sealed cover .ii) D-BLAPL no. not mentioned on the sealed cover
140	D-BLAPL/20259/2026	LAMBODOR ACHARI	2026-07-08	1 Annex-2 and Serial number not correctly mentioned in petition.
141	D-CRLA/15851/2026	SAMVIT MOHANTY	2026-07-08	VICTIM FATHERS NAME REFLECTED IN PAGE NO.11 VIDE ANNEX.2 BE KEPT IN COVER.
142	D-BLAPL/20184/2026	KARUNAKAR GAYA	2026-07-08	1. Annex- 1 and 2 not mentioned in petition. 2 Signature of petitioner does not tally in V. nama as per C.T.
143	D-ABLAPL/20335/2026	PRATYUSHA NAIDU	2026-07-08	1. page marking of Synopsis and date chart not correct
144	D-WP(C)/29722/2026	SUBHADUTTA ROUTRAY	2026-07-08	Annexure-7 not neat
145	D-CRLMC/17842/2026	DEBASHIS MITRA	2026-07-08	1. Subject code not correctly furnished in Assessment Slip and Nomenclature not correctly furnished Sl. no.3 in Index. 2. 2 a CC case number not correctly furnished in Synopsis, date

				chart and cause title. 3. Date of disposal of BLAPL no.7886/2024 not correctly furnished in synopsis. 4. provision of Law not correctly furnished. 5.Date of NBW not furnished in the petition. 6. Page no. 6 Annex-1 not exhibited.
146	D- ABLAPL/19914/2026	RAMA CHANDRA JENA	2026-07- 08	14-NOT PROPERLY INDEXED. Annexure-1 not properly paginated.
147	D- ABLAPL/20087/2026	SUSHANTA HARICHANDAN	2026-07- 08	14-NOT PROPERLY INDEXED. Annexure-1 not properly paginated. 2.Petition not correctly addressed to Honorable Court
148	D- CMAPL/28185/2026	MANOJ KUMAR PANDA	2026-07- 08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED.
149	D- ABLAPL/20071/2026	SURYAKANTA DWIBEDI	2026-07- 08	4-AFFIDAVIT/VERIFICATION NOT PROPER.